NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH



CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/19/2017

NAME OF THE PETITIONER(S)

: CASCADE ENERGY PTE LTD

NAME OF THE RESPONDENT(S)

: ZYNERGY SOLAR PROJECTS AND SERVICES PVT

LTD + 4

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Atheban Vijay Cannel for Seicharan Kangarajan R2

P.V. Sabamelas fromsal for P.V. Sabaniclas
Petitioner

ORDER

Counsel for Petitioner present. Counsel for R2 present. It has been submitted that the matter is sub judice before the Hon'ble NCLAT and prayed for time. At request, time is enlarged. Put up on 06.03.2018 at 10.30 A.M.

> - sd-(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)